

well as loss of human lives and property is being caused every year. Uttar Pradesh, some parts of West Bengal and eastern areas of Bihar are mainly affected by it. I once again demand from the Government of India to initiate the construction of those 3 high-level dams after holding talks with Shri Koirala.

MR. CHAIRMAN: Shri Bhogendra Jha.

SHRI BHOGENDRĀ JHA (Madhubani): Mr. Chairman, Sir, have I been given a chance, because I have insisted or otherwise, please tell me,....(Interruptions)...

MR. CHAIRMAN: Bhogendra Jha ji, as far as I know, on the basis of whatever experience I have, in Zero hour only such matters as of conflagration, storms or of terrorism are raised. If six trains of your area have been cancelled, you may meet the Minister of Railway. I do not see any proper reasons for raising this issue here. But if you are so crazy, you may speak very gladly.

(Interruptions)

SHRI BHOGENDRĀ JHA: Mr. Chairman, Sir, I am not crazy for speaking. I am saying just for maintaining the rule. It is my fifth term in the Lok Sabha but I have never rushed to the Chair for speaking. I was insisting to do away with such practice.

Sir, you say that this is not a serious issue I would like to let the whole House know about its seriousness. In north Bihar especially Mithilanchal is such an area where the rail facilities have always been on a continuous decrease. I do not know whether these facilities have been increased or not in other areas but I am very specific that the rail facilities have definitely decreased in Mithilanchal area. The people of that area have a complaint against the cancellation of 6 pairs of trains one from Samastipur to Nirmali, one from Samastipur to Lokaha Bazar, two from Darbhanga to Narkatiaganj and two from Darbhanga to Jainagar. Due to cancellation of these trains, the people are facing a lot of difficulty. They consider it as a revengeful

action against them, because the Congress lost all the seats in that area. Mr. Chairman, Sir, through you I would like to state that as per my information, the private bus-owners induce the railway officials to close trains so that they may run their own buses in a great profit. This is causing a great financial loss to the country. In such a densely populated area, the sudden cancellation of six pairs of trains is a matter of surprise. In the beginning it was said that this step was being taken in view of the anticipated disturbances due to reservation-stir. But there was neither any such danger nor is it at present. Even then those trains are going to be cancelled permanently. Sir, through you I would like to request the Government of India especially to the Home Ministry that it is not at all proper to cancel the trains in that area where the ruling party is defeated in the elections, because such types of action creates a lot of trouble to the people.

Secondly, it is also not good to cause losses to the Railway which is a national property in connivance with the private bus owners. Sir, last year when our friend, Shri George Fernandes was the Railway Minister, Rs. 4 crores 9 lakhs no amount has been spent out of the allocated amount for the work between Samastipur and Darbhanga. The Government feels itself somewhat answerable to this House, it must clarify the reasons as to why it is having an apathetic attitude towards that region of Bihar. It is my request to spend the amount allocated last year for this region and to provide more grants if necessary so that the inconvenience and the difficulties of the people of that area may be reduced.

[English]

SHRI SRIBALLAV PANIGRAHI (Deogarh): Mr. Chairman, Sir, Thank you for permitting me to raise a matter of urgent and public importance.

The Government of Orissa has taken a lead in the whole of the country in the field of privatisation of public sector and state trading. The Chief Minister of Orissa has already

sold a public sector unit Charge Chrome Factory and what is intriguing is that this was done without consulting anybody and not getting it discussed in the Assembly. It was done without any discussion with the trade unions or the workers or the political parties. Not even the opinion of the experts was taken. No tender was called for he had done it arbitrarily. Here in the Central Government there is a procedure to refer the sick units to B.I.F.R. to nurse the back to health. This was not followed by the Orissa Government giving rise to suspicion.

MR. CHAIRMAN: Is it a State unit or a Central unit?

SHRI SRIBALLAV PANIGRAHI: It is in the State sector. I am coming to that. What is intriguing is that arbitrarily and in a clandestine way a very profit-oriented and 100 per cent export oriented unit has been sold to the Tatas, at a throwaway price. I understand that the cost of the project is Rs. 150 crores. The Memorandum of Understanding was drawn for Rs. 94 crores. But, peculiarly, when it was discussed in the Cabinet, it was reduced to Rs. 84 crores. Together with this factory two very good chromite mines, which in terms of business are like gold mines, were also sold to Tatas. Two cooperative sugar mills at Nayagarh and Baramba were disposed of without consulting any of the directors of the cooperative units. All these are very funny. The interests of Orissa and its people are frittered away and sacrificed. In addition to the above, the Mohua flower trade-which was nationalised only a few months ago has again been privatised without giving a fair trial. This has been done under the pressure of liquor lobby.

I request the Government, through you, to probe into all these shadu deals. When there is a clear industrial policy, how can such clandestine deals take place? I emphatically say that there is a lot of anguish and resentment among the people of Orissa, particularly in the working class over all these things. The intention behind the sale of these units is very clear. It seems that money has passed under the table sacrific-

ing the interests of the working class and the state at large.

I, therefore, request the Government to make enquiry immediately in to all these shady deals so that the interests of the people and the working class are protected, and daily expored Thank you.

MR. CHAIRMAN: Mr. P.C. Thomas. You will speak only for one minute.

*(Interruptions)*

SHRI SHANKERSINH VAGHELA (Godhra): I am sorry, Sir. Which system you are adopting? I would like to know whether you are going according to the list which the Speaker has decided or according to your own choice, because there is no use to say that up to 1.00 p.m. you are allowing people who are talking with a loud voice. I would like to know the system, Sir, So, what system you are adopting?

MR. CHAIRMAN: Kindly don't question.

SHRI SHANKERSINH VAGHELA: I would like to know the system, Sir. *(Interruptions)*. I am sorry. For three days I have been waiting up to 1.00 p.m. when my number was 16, 14 and 15 and now I think my number is more than 60. *(Interruptions)*

MR. CHAIRMAN: Kindly sit down, you are wasting the time of the House. Now, Mr. P.C.Thomas.

*(Interruptions)*

SHRI SHANKERSINH VAGHELA: I am sorry, Sir. I Would like to know where my number is. Is my number there? If it is there, then you allow me.

MR. CHAIRMAN: Kindly go and ask the speaker where your number is.

SHRI SHANKERSINH VAGHELA: My number is there. You are calling Members whose number comes afterwards. I am very much sorry, Sir.

*(Interruptions)*

MR. CHAIRMAN: You are only wasting the time of the House; two or three Members could have spoken in the meanwhile.

*(Interruptions)\**

MR. CHAIRMAN: Nothing of what he is saying will be recorded. Now, Mr. Thomas may kindly speak.

*(Interruptions)\**

SHRI P.C. THOMAS (Muvattupuzha): Sir, the problem of unemployment in India is very serious. There are qualified nurses seeking jobs. There are no new jobs here. But there are jobs elsewhere, especially in Saudi Arabia. But unfortunately there is a ban by our Government on recruitment by Saudi Arabia. That ban should be immediately lifted. The reason stated by our Government is that our personnel who are needed here should not go out. But now the position is that we have overwhelming number of personnel who are unemployed and who would like to go abroad on jobs. So, I plead with the Government through you, Sir, That the ban on recruitment of nurses to go to Saudi Arabia and to other Gulf countries may be lifted and the problem of unemployment may be solved to that extent.

MR. CHAIRMAN: Mr. Dau Dayal Joshi.

*(Interruptions)*

MR. CHAIRMAN: Gentlemen, there is a list of 60, the time is limited, everybody whose name is on the list cannot be allowed.

*(Interruptions)*

MR. CHAIRMAN: Nothing will be recorded.

*(Interruptions)\**

MR. CHAIRMAN: Mr. Dau Dayal Joshi, are you prepared to speak or not?

*(Interruptions)*

MR. CHAIRMAN: Please sit down. I am trying to distribute the time available among the various sections.

*(Interruptions)*

MR. CHAIRMAN: Please don't get up when I am on my feet. Please sit down, Mr. Lodha. You kindly sit down when the Chairman is on his legs.

*(Interruptions)*

SHRI GUMAN MAL LODHA (Pali): When one shouts, you allow; when one does not say anything, you will not allow. But would you please allow one Member...

MR. CHAIRMAN: Will you please sit down when I am on my feet? you are a very senior man. Kindly sit down, I am on my feet. I am trying to distribute the time according to the various parties in the House giving due weightage to the Opposition, and I am trying.

SHRI DATTARTREYA BANDARU (Secunderabad): My number is 14.

MR. CHAIRMAN: Your number may be 14, but your Party had 10 Members speaking. You kindly see the list.

*(Interruptions)*

MR. CHAIRMAN: No, I am sorry, I can't allow. All right, Mr. Kuppuswamy will speak.

*(Interruptions)\**

MR. CHAIRMAN: Only what Mr. Kuppuswamy speak will go on record.

*(Interruptions)\**